

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 263 of 2012 &
IA-423 of 2012

Dated : 20th December, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory ...Respondent(s)
Commission & Ors.

Counsel for the Appellant (s): Mr. Anand K. Ganesan

ORDER

Admit. Issue notice to the Respondents returnable on 29.01.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **29.01.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs